## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No. 18/(MAH)/2015 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI M. K. SHRAWAT MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.09.2016

NAME OF THE PARTIES: M/s. Integrated Master Securities Pvt. Ltd.

V/s.

M/s. Ghanshyam Das Bhatia

SECTION OF THE COMPANIES ACT: 58-59 of the Companies Act, 1956.

S. No.

DESIGNATION

Ulhas Shinde Adr for the Petitioner

## Order

## CP. No. 18/58-59/CLB/MB/MAH/2015

The Respondent side, called absent. When the Petitioner is asked whether he has proof of service which has been effected against Respondent's, the Counsel appearing on behalf of the Petitioner has failed to place such proof of service, thereby this matter is posted on 03.10.2016, directing the Petitioner to show proof of service on next date of hearing.

List this matter for hearing on 03.10.2016.

sd/-

**B.S.V. PRAKASH KUMAR** 

Member (Judicial)

sd/-

M. K. SHRAWAT Member (Judicial)